

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

24) C.P.(IB)1143(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.11.2022**.

NAME OF THE PARTIES: SHAH AUDIO INFO TECH PRIVATE
LIMITED

Vs.

SECUTECH AUTOMATION (INDIA)
PRIVATE LIMITED

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Ms. Sakshi Jain, Advocate appearing for the Petitioner and Mr. uttam Hathi, Advocate appearing for the Respondent are present through virtual hearing. Counsel appearing for the Petitioner sought permission of this bench to withdraw the above Company Petition since the matter has been settled between the parties and entire money has been received by the Operational Creditor. Permission is granted. The above Petition is **disposed** of as withdrawn.

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

H. V. SUBBA RAO
Member (Judicial)

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